

ITEM NO.MM-C

COURT No.1

SECTION PIL

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A. No.20 in W.P.(C) No.888/1996

ALMITRA H. PATEL &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

Date: 04/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE J.M. PANCHALFor Petitioner(s)/            Mr. L.C. Agrawala, Adv.  
Applicant

For Respondent(s)            Mrs. Manik Karanjawala, Adv.

UPON hearing counsel the Court made the following  
ORDER

List this I.A. On Friday i.e. 6th March, 2009.

(K.K. Chawla)  
AR-Cum-PS(Veera Verma)  
Court Master

[Mentioning slip is attached]